

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	UGRO CAPITAL LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For Financial Creditor

Mr. Saubhik Chowdhury, Adv.]

Mr. Prarthana Singh Roy, Adv.]

Mr. Ishaan Saha, Adv.] For the Corporate Debtor

Mr. Tanay Agarwal, Adv.]

Mr. Rohit Bhattacharjee, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **13/08/2024**.

Satyajit Roy
(Court Officer)